

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 16.03.2022										
S L . N O .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	14267 /2022	16.03.2 022	ABLAPL - 11796/ 2019	B.N.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No -)
2	14268 /2022	16.03.2 022	RPFAM- 72/202 1	P.N.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022- 03-14			(S ea t No -)
3	14269 /2022	16.03.2 022	CONTC (CPC) - 491/20 17	M/S JYOSTNA RANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No -)
4	14270 /2022	16.03.2 022	CONTC (CPC) - 255/20 12	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-14			(S ea t No -)
5	14271 /2022	16.03.2 022	CONTC (CP) - 375/20 18	JYOTSNARA NI RATH	C.O.	COURT NO. 25	Order Dtd. 2022- 03-14			(S ea t No -)
6	14272 /2022	16.03.2 022	WP (C) - 6293/2 022	M.R.ROUTR AY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No -)
7	14273 /2022	16.03.2 022	ABLAPL - 3959/2 021	J. R. NAYAK	GENE RAL		Order Dtd. 2021- 04-08			(S ea t No -)
8	14274 /2022	16.03.2 022	WP (C) - 6754/2 022	D.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t

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9	14275 /2022	16.03.2 022	CRLMC- 562/20 22	J. R. NAYAK	GENE RAL		Order Dtd. 2022- 03-04			(S ea t No -)
1 0	14276 /2022	16.03.2 022	WP (C)- 1561/2 012	MR. MITRA RANJAN TRIPATHY	C.O.		Order Dtd. 2022- 03-15			(S ea t No -)
1 1	14277 /2022	16.03.2 022	RSA- 284/20 03	J. R. NAYAK	GENE RAL		Order Dtd. 2016- 05-03		SECON D APPEA L	(S ea t No - 2)
1 2	14278 /2022	16.03.2 022	WP (C) - 19553/ 2018	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
1 3	14279 /2022	16.03.2 022	WP (C) - 19553/ 2018	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
1 4	14280 /2022	16.03.2 022	WP (C) - 3773/2 022	T.BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
1 5	14281 /2022	16.03.2 022	WP (C) - 3315/2 012	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
1 6	14282 /2022	16.03.2 022	WP (C) - 8037/2 011	P.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
1 7	14283 /2022	16.03.2 022	WP (C) - 8037/2 011	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - -

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18	14284/2022	16.03.2022	WP (C) - 28396/2013	R.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 2)
19	14285/2022	16.03.2022	WP (C) - 11441/2015	D.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-14			(Seat No - 2)
20	14286/2022	16.03.2022	WP (C) - 22043/2017	D.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 2)
21	14287/2022	16.03.2022	WP (C) - 14279/2013	P.CH. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 2)
22	14288/2022	16.03.2022	WP (C) - 5202/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-28			(Seat No - 2)
23	14289/2022	16.03.2022	WP (C) - 5204/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-28			(Seat No - 2)
24	14290/2022	16.03.2022	WP (C) - 5206/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-28			(Seat No - 2)
25	14291/2022	16.03.2022	WP (C) - 5208/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-28			(Seat No - 2)
26	14292/2022	16.03.2022	WP (C) - 5209/2022	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-02-28			(Seat No - 2)

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27	14293 /2022	16.03.2 022	WP (C) - 5212/2 022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2022- 02-28			(S ea t No - 2)
28	14294 /2022	16.03.2 022	WP (C) - 5213/2 022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2022- 02-28			(S ea t No - 2)
29	14295 /2022	16.03.2 022	WP (C) - 5215/2 022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2022- 02-28			(S ea t No - 2)
30	14296 /2022	16.03.2 022	WP (C) - 5216/2 022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2022- 02-28			(S ea t No - 2)
31	14297 /2022	16.03.2 022	WP (C) - 5218/2 022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2022- 02-28			(S ea t No - 2)
32	14298 /2022	16.03.2 022	WP (C) - 5219/2 022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2022- 02-28			(S ea t No - 2)
33	14299 /2022	16.03.2 022	WP (C) - 2446/2 010	R.K.MOHAP ATRA	C.O.	COURT NO. 16	Order Dtd. 2022- 03-14			(S ea t No - 2)
34	14300 /2022	16.03.2 022	WP (C) - 20629/ 2009	K.P.BEHER A	C.O.	COURT NO. 5	Order Dtd. 2022- 03-14			(S ea t No - 2)
35	14301 /2022	16.03.2 022	WP (C) - 16365/ 2009	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022- 03-14			(S ea t

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36	14302/2022	16.03.2022	WP (C) - 16365/2009	R.K.MOHAP ATRA	C.O.	COURT NO. 5	Order Dtd. 2022-03-14			(Seat No - 2)
37	14303/2022	16.03.2022	WP (C) - 16365/2009	S.K.MISHR A	C.O.	COURT NO. 5	Order Dtd. 2022-03-14			(Seat No - 2)
38	14304/2022	16.03.2022	WP (C) - 21232/2018	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No - 2)
39	14305/2022	16.03.2022	WP (C) - 21232/2018	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-08			(Seat No - 2)
40	14306/2022	16.03.2022	WP (C) - 6510/2022	BANDITA SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-03-11		WRIT BRANC H-2	(Seat No - 7)
41	14307/2022	16.03.2022	WPC (OA C) - 4022/2013	M.R.BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-03-09			(Seat No - 7)
42	14308/2022	16.03.2022	WP (C) - 5591/2022	P.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-03-10		WRIT BRANC H-5	(Seat No - 32)
43	14309/2022	16.03.2022	WP (C) - 3929/2022	S.K.BEHER A	C.O.	COURT NO. 9	Order Dtd. 2022-03-10			(Seat No - 32)

44	14310/2022	16.03.2022	WP (C) - 4864/2006	B.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14		WRIT BRANCH-7	(Seat No - 18)
45	14311/2022	16.03.2022	WP (C) - 6221/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14		WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
46	14312/2022	16.03.2022	WP (C) - 13177/2009	S.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-03-14			(Seat No - 118)
47	14313/2022	16.03.2022	WP (C) - 35607/2021	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 118)
48	14314/2022	16.03.2022	WP (C) - 13177/2009	R.K.MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2022-03-14			(Seat No - 118)
49	14315/2022	16.03.2022	WP (C) - 5640/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 118)
50	14316/2022	16.03.2022	OJC-13353/1996	S.C. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 118)
51	14317/2022	16.03.2022	WP (C) - 14994/2009	G SUNDARA	C.O.	IN CHAMBERS	Order Dtd. 2022-03-14			(Seat No - 118)

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5 2	14318 /2022	16.03.2 022	WP (C) - 10451/ 2004	B R SENAPATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14		WRIT BRANC H-4	(S ea t No - 17)
5 3	14319 /2022	16.03.2 022	OJC- 5678/1 995	A.C. JENA	C.O.	COURT NO. 9	Order Dtd. 2022- 03-14			(S ea t No - 17)
5 4	14320 /2022	16.03.2 022	WP (C) - 3362/2 006	P.K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2022- 03-14			(S ea t No - 17)
5 5	14321 /2022	16.03.2 022	WP (C) - 23040/ 2015	D K SAHU	C.O.	COURT NO. 16	Order Dtd. 2022- 03-14			(S ea t No - 17)
5 6	14322 /2022	16.03.2 022	WP (C) - 7452/2 006	G.SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2022- 03-14			(S ea t No - 17)
5 7	14323 /2022	16.03.2 022	WP (C) - 23040/ 2015	R K MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2022- 03-14			(S ea t No - 17)
5 8	14324 /2022	16.03.2 022	WP (C) - 7452/2 006	B.K.DALAI	C.O.	COURT NO. 3	Order Dtd. 2022- 03-14			(S ea t No - 17)
5	14325	16.03.2	WP (C) -	S K	C.O.	COURT	Order Dtd. 2022-			(S

9	/2022	022	1748/2007	BISWAL		NO. 3	03-14			ea t No - 17)
60	14326/2022	16.03.2022	WP (C) - 1748/2007	A K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-03-14			(S ea t No - 17)
61	14327/2022	16.03.2022	WP (C) - 1167/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(S ea t No - 17)
62	14328/2022	16.03.2022	WP (C) - 1167/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(S ea t No - 17)
63	14329/2022	16.03.2022	WP (C) - 6064/2022	BIJAY KUMAR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(S ea t No - 17)
64	14330/2022	16.03.2022	WP (C) - 1649/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(S ea t No - 17)
65	14331/2022	16.03.2022	WA- 226/2009	A.R.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2022-03-14			(S ea t No - 17)
66	14332/2022	16.03.2022	WP (C) - 1649/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(S ea t No - 17)

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67	14333/2022	16.03.2022	WP (C) - 5819/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 17)
68	14334/2022	16.03.2022	ITA-9/2018	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14		CIVIL REVISION	(Seat No - 1)
69	14335/2022	16.03.2022	WP (C) - 7888/2009	G SUNDARA	C.O.	IN CHAMBERS	Order Dtd. 2022-03-14			(Seat No - 1)
70	14336/2022	16.03.2022	WP (C) - 38320/2021	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
71	14337/2022	16.03.2022	ITA-33/2018	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
72	14338/2022	16.03.2022	WP (C) - 36539/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
73	14339/2022	16.03.2022	WP (C) - 12084/2009	G SUNDARA	C.O.	IN CHAMBERS	Order Dtd. 2022-03-14			(Seat No - 1)
74	14340/2022	16.03.2022	WP (C) - 5814/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
75	14341/2022	16.03.2022	ITA-41/201	D.K.SAHU	C.O.	DR (J)	Order Dtd. 2022-03-14			(Seat No - 1)

4	/2022	022	4649/2022	KUMAR NAYAK		JUSTICE'S COURT	03-14			eat No - 1)
85	14351/2022	16.03.2022	WP (C) - 4645/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
86	14352/2022	16.03.2022	WP (C) - 14325/2009	G SUNDARA	C.O.	IN CHAMBERS	Order Dtd. 2022-03-14			(Seat No - 1)
87	14353/2022	16.03.2022	WP (C) - 4645/2022	DEBA PRASAD MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
88	14354/2022	16.03.2022	WP (C) - 6109/2022	P.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-03-10			(Seat No - 1)
89	14355/2022	16.03.2022	WP (C) - 26533/2019	P.R.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-03-14			(Seat No - 1)
90	14356/2022	16.03.2022	WP (C) - 5360/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
91	14357/2022	16.03.2022	WP (C) - 4894/2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
92	14358/2022	16.03.2022	ITA-87/2009	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)

93	14359/2022	16.03.2022	BLAPL-3960/2021	B.SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14			(Seat No - 1)
94	14360/2022	16.03.2022	WP (C) - 710/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
95	14361/2022	16.03.2022	BLAPL-3960/2021	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14			(Seat No - 1)
96	14362/2022	16.03.2022	ITA-87/2009	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
97	14363/2022	16.03.2022	WP (C) - 36990/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
98	14364/2022	16.03.2022	ITA-77/2017	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 1)
99	14365/2022	16.03.2022	RSA-55/2019	P.CH.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 5000-01-01		SECOND APPEAL	(Seat No - 7)
100	14366/2022	16.03.2022	WP (C) - 36990/2021	S. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 7)
101	14367/2022	16.03.2022	WP (C) - 41097/2021	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No -)

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102	14368/2022	16.03.2022	ITA-31/2018	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14		CIVIL REVISION	(Seat No - 1)
103	14369/2022	16.03.2022	RSA-369/2019	P.JENA	C.O.	COURT NO. 23	Order Dtd. 2022-03-14		SECOND APPEAL	(Seat No - 4)
104	14370/2022	16.03.2022	WP (C) - 41097/2021	S. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 4)
105	14371/2022	16.03.2022	MACA-896/2019	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-14			(Seat No - 4)
106	14372/2022	16.03.2022	BLAPL-1588/2022	HARIHAR SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 4)
107	14373/2022	16.03.2022	MACA-896/2019	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-14			(Seat No - 4)
108	14374/2022	16.03.2022	WP (C) - 720/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 4)
109	14375/2022	16.03.2022	WP (C) - 720/2022	S. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-14			(Seat No - 4)
110	14376/2022	16.03.2022	MACA-344/2021	S.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-14		MISC. APPEAL SEC.	(Seat No - 4)

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1 1 1	14377 /2022	16.03.2 022	WP (C) - 5409/2 022	A. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 2	14378 /2022	16.03.2 022	WA- 52/200 5	P.K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 3	14379 /2022	16.03.2 022	MACA- 872/20 19	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 4	14380 /2022	16.03.2 022	MACA- 872/20 19	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 5	14381 /2022	16.03.2 022	CRLMC- 484/20 22	R.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 6	14382 /2022	16.03.2 022	WP (C) - 3876/2 022	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - 1)
1 1 7	14383 /2022	16.03.2 022	CRLMC- 620/20 22	C.R.KAR	C.O.	COURT NO. 23	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 8	14384 /2022	16.03.2 022	CMP- 191/20 22	B.K. SETHI	C.O.	COURT NO. 22	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 1 9	14385 /2022	16.03.2 022	CRLMC- 119/20 22	J.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-14		CRMIN AL MISC-	(S ea t

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1 2 0	14386 /2022	16.03.2 022	WPC (OA C) - 1802/2 009	B C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-14		OA Branc h	(S ea t No - 1)
1 2 1	14387 /2022	16.03.2 022	WP (C) - 5956/2 022	P.K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 2 2	14388 /2022	16.03.2 022	WP (C) - 726/20 22	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-14		WRIT BRANC H-6	(S ea t No - 24)
1 2 3	14389 /2022	16.03.2 022	WPC (OA C) - 4290/2 013	S DASH	C.O.	COURT NO. 15	Order Dtd. 2022- 03-14			(S ea t No - 24)
1 2 4	14390 /2022	16.03.2 022	WPC (OA) - 1144/2 013	R.K.MOHAB HOI	C.O.	COURT NO. 15	Order Dtd. 2022- 03-11			(S ea t No - 24)
1 2 5	14391 /2022	16.03.2 022	WP (C) - 6166/2 022	P.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2022- 03-14			(S ea t No - 24)
1 2 6	14392 /2022	16.03.2 022	WPC (OA C) - 4286/2 013	S DASH	C.O.	COURT NO. 15	Order Dtd. 2022- 03-14			(S ea t No - 24)
1 2	14393 /2022	16.03.2 022	WP (C) - 4716/2	K. K. NATH	C.O.	COURT NO.	Order Dtd. 2022- 03-14			(S ea

7			019			24				t No - 24)
1 2 8	14394 /2022	16.03.2 022	WP (C) - 5928/2 022	S.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022- 03-11		WRIT BRANC H-1	(S ea t No - 1)
1 2 9	14395 /2022	16.03.2 022	WPC (OA) - 1142/2 013	R.K.MOHAB HOI	C.O.	COURT NO. 15	Order Dtd. 2022- 03-11			(S ea t No - 1)
1 3 0	14396 /2022	16.03.2 022	WP (C) - 4716/2 019	B. DAS	C.O.	COURT NO. 24	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 3 1	14397 /2022	16.03.2 022	WPC (OA C) - 4288/2 013	S DASH	C.O.	COURT NO. 15	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 3 2	14398 /2022	16.03.2 022	WP (C) - 4693/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 02-10			(S ea t No - 1)
1 3 3	14399 /2022	16.03.2 022	WPC (OA C) - 1142/2 013	RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 03-11			(S ea t No - 1)
1 3 4	14400 /2022	16.03.2 022	WP (C) - 3957/2 022	P.C.ACHAR YA	C.O.	COURT NO. 6	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 3 5	14401 /2022	16.03.2 022	WP (C) - 4693/2 019	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 1)

1 3 6	14402 /2022	16.03.2 022	WPC (OA C) - 1143/2 013	RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 03-11			(S ea t No - 1)
1 3 7	14403 /2022	16.03.2 022	WP (C) - 4658/2 022	T BAG	C.O.	COURT NO. 24	Order Dtd. 2022- 03-15			(S ea t No - 1)
1 3 8	14404 /2022	16.03.2 022	WP (C) - 5352/2 022	B.R. SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2022- 03-14		WRIT BRANC H-3	(S ea t No - 13)
1 3 9	14405 /2022	16.03.2 022	WP (C) - 2033/2 022	P.K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 13)
1 4 0	14406 /2022	16.03.2 022	WP (C) - 32329/ 2021	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 13)
1 4 1	14407 /2022	16.03.2 022	WP (C) - 6576/2 022	S. R. PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 13)
1 4 2	14408 /2022	16.03.2 022	WPC (OA C) - 1143/2 013	R.K.MOHAB HOI	C.O.	COURT NO. 15	Order Dtd. 2022- 03-11			(S ea t No - 13)
1 4 3	14409 /2022	16.03.2 022	WP (C) - 5998/2 022	M. D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 13

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1444	14410/2022	16.03.2022	WP (C) - 4175/2012	M/S.CHITTARANJAN PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No - 13)
1445	14411/2022	16.03.2022	WP (C) - 6437/2022	PRASANT KUMAR JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No - 13)
1446	14412/2022	16.03.2022	CONTC-6486/2021	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-14	CONTE MPT		(Seat No - 1)
1447	14413/2022	16.03.2022	WPC (OA C) - 1141/2013	RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-03-11			(Seat No - 1)
1448	14414/2022	16.03.2022	CONTC-6487/2021	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-14	CONTE MPT		(Seat No - 1)
1449	14415/2022	16.03.2022	RVWPET - 279/2021	M R PADHI	C.O.	COURT NO. 24	Order Dtd. 2022-03-14	CIVIL REVISION		(Seat No - 1)
1450	14416/2022	16.03.2022	WPC (OA C) - 1383/2013	B.K.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-03-11	OA Branch		(Seat No - 1)
1451	14417/2022	16.03.2022	RPFAM-274/2019	D C DEY	C.O.	COURT NO. 23	Order Dtd. 2022-03-14			(Seat No - 1)
1455	14418/2022	16.03.2022	WPC (OA C) -	B.K.ROUTRAY	C.O.	COURT NO.	Order Dtd. 2022-03-11	OA Branch		(Seat No - 1)

2			1382/2013			15			h	t No - 1)
153	14419/2022	16.03.2022	RPFAM-186/2018	D.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2022-03-14			(S ea t No - 1)
154	14420/2022	16.03.2022	WP (C) - 6453/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2022-03-15			(S ea t No - 1)
155	14421/2022	16.03.2022	WP (C) - 6647/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2022-03-15			(S ea t No - 1)
156	14422/2022	16.03.2022	WP (C) - 6452/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2022-03-15			(S ea t No - 1)
157	14423/2022	16.03.2022	WP (C) - 34822/2021	D.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-14		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
158	14424/2022	16.03.2022	WP (C) - 6648/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3	Order Dtd. 2022-03-15			(S ea t No - 10 3)
159	14425/2022	16.03.2022	WP (C) - 23303/2012	R K PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-11			(S ea t No - 10 3)
160	14426/2022	16.03.2022	WP (C) - 1621/2022	N.R.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-14			(S ea t No

										- 10 3)
1 6 1	14427 /2022	16.03.2 022	WP (C) - 2974/2 022	S NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022- 03-11		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
1 6 2	14428 /2022	16.03.2 022	WP (C) - 1621/2 022	B.K.BEHER A	C.O.	COURT NO. 3	Order Dtd. 2022- 03-14			(S ea t No - 10 5)
1 6 3	14429 /2022	16.03.2 022	TRP (C) - 42/202 2	P. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		M.J.C .	(S ea t No - 1)
1 6 4	14430 /2022	16.03.2 022	WP (C) - 6184/2 022	P.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
1 6 5	14431 /2022	16.03.2 022	TRP (C) - 67/202 2	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 1)
1 6 6	14432 /2022	16.03.2 022	WP (C) - 4253/2 022	P.K.MOHNA TY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
1 6 7	14433 /2022	16.03.2 022	WP (C) - 23301/ 2012	R.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-11			(S ea t No - 1)
1 6 8	14434 /2022	16.03.2 022	TRP (C) - 78/202 2	P. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 1)

169	14435/2022	16.03.2022	CRLMC-3648/2010	P. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 1)
170	14436/2022	16.03.2022	WP (C) - 30137/2020	B.P.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No - 1)
171	14437/2022	16.03.2022	WP (C) - 5077/2022	B.R. SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2022-03-14		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
172	14438/2022	16.03.2022	CRLMC-3003/2017	MOHAN KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2022-02-17			(Seat No - 106)
173	14439/2022	16.03.2022	WP (C) - 6480/2022	B.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 106)
174	14440/2022	16.03.2022	CRLMC-3084/2016	SAILENDRA BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 106)
175	14441/2022	16.03.2022	WP (C) - 1548/2013	P.K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2022-03-14			(Seat No - 106)
176	14442/2022	16.03.2022	CRLMP-39/2022	BINAY BHUSAN ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No - 10)

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177	14443/2022	16.03.2022	WP (C) - 2245/2022	B.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-03-11			(Seat No - 106)
178	14444/2022	16.03.2022	CRLMP-376/2022	P. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
179	14445/2022	16.03.2022	WP (C) - 6449/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
180	14446/2022	16.03.2022	WP (C) - 4864/2022	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
181	14447/2022	16.03.2022	WP (C) - 6445/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
182	14448/2022	16.03.2022	CRLMP-370/2022	SUMIT SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
183	14449/2022	16.03.2022	WP (C) - 5926/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
184	14450/2022	16.03.2022	WP (C) - 6225/2022	H.K.MOHAN TA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 106)

										No - 10 6)
1 8 5	14451 /2022	16.03.2 022	WP (C) - 5923/2 022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 10 6)
1 8 6	14452 /2022	16.03.2 022	WP (C) - 4634/2 022	B.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2022- 03-15			(S ea t No - 10 6)
1 8 7	14453 /2022	16.03.2 022	CRLMP- 392/20 22	BIJAY KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2022- 03-15			(S ea t No - 10 6)
1 8 8	14454 /2022	16.03.2 022	WP (C) - 5912/2 022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 10 6)
1 8 9	14455 /2022	16.03.2 022	WP (C) - 26731/ 2021	R.K.SARAN GI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15			(S ea t No - 10 6)
1 9 0	14456 /2022	16.03.2 022	CRLMP- 389/20 22	B. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2022- 03-15			(S ea t No - 10 6)
1 9 1	14457 /2022	16.03.2 022	CMP- 188/20 22	SUDHANSU SEKHAR JENA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-14			(S ea t No - 10 6)

192	14458/2022	16.03.2022	CRLMP-2353/2021	JANMEJAY PARIDA	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 106)
193	14459/2022	16.03.2022	WP (C) - 26729/2021	R.K.SARAN GI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 106)
194	14460/2022	16.03.2022	CMP-113/2022	N BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-14		WRIT BRANCH H-8	(Seat No - 40)
195	14461/2022	16.03.2022	WP (C) - 4651/2012	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 40)
196	14462/2022	16.03.2022	WP (C) - 6448/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 40)
197	14463/2022	16.03.2022	WP (C) - 39996/2021	B.K.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No - 40)
198	14464/2022	16.03.2022	WP (C) - 5858/2022	R.CH.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No - 40)
199	14465/2022	16.03.2022	WP (C) - 6658/2022	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022-03-15		WRIT BRANCH (DIVI	(Seat No

									SION BENCH)	- 12 2)
2 0 0	14466 /2022	16.03.2 022	WP (C) - 6013/2 022	ASHOK KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12 2)
2 0 1	14467 /2022	16.03.2 022	WP (C) - 6658/2 022	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 2)
2 0 2	14468 /2022	16.03.2 022	WP (C) - 5859/2 022	R C ROUT	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 12 2)
2 0 3	14469 /2022	16.03.2 022	WP (C) - 6658/2 022	B.K.PATI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 2)
2 0 4	14470 /2022	16.03.2 022	WP (C) - 6455/2 022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		WRIT BRANC H-8	(S ea t No - 29)
2 0 5	14471 /2022	16.03.2 022	WP (C) - 5979/2 022	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		WRIT BRANC H-1	(S ea t No - 1)
2 0 6	14472 /2022	16.03.2 022	WP (C) - 6458/2 022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		WRIT BRANC H-8	(S ea t No - 29)
2 0 0	14473 /2022	16.03.2 022	WP (C) - 6681/2	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea

7			022							t No - 29)
2 0 8	14474 /2022	16.03.2 022	WP (C) - 5303/2 022	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 0 9	14475 /2022	16.03.2 022	WP (C) - 6678/2 022	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 0	14476 /2022	16.03.2 022	WP (C) - 6664/2 022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 1	14477 /2022	16.03.2 022	WP (C) - 6684/2 022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 2	14478 /2022	16.03.2 022	WP (C) - 6686/2 022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 3	14479 /2022	16.03.2 022	WP (C) - 6677/2 022	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 4	14480 /2022	16.03.2 022	WP (C) - 6671/2 022	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)

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2 1 5	14481 /2022	16.03.2 022	WP (C) - 6682/2 022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 6	14482 /2022	16.03.2 022	WP (C) - 6667/2 022	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 7	14483 /2022	16.03.2 022	WP (C) - 6666/2 022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 29)
2 1 8	14484 /2022	16.03.2 022	WP (C) - 6650/2 022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		WRIT BRANC H-3	(S ea t No - 12)
2 1 9	14485 /2022	16.03.2 022	WP (C) - 6142/2 022	K C MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 0	14486 /2022	16.03.2 022	WP (C) - 6077/2 022	A K ROUL	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 1	14487 /2022	16.03.2 022	WP (C) - 6144/2 022	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 2	14488 /2022	16.03.2 022	WP (C) - 6053/2 022	S M SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t

										No - 12)
2 2 3	14489 /2022	16.03.2 022	WP (C) - 6050/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 4	14490 /2022	16.03.2 022	WP (C) - 6049/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 5	14491 /2022	16.03.2 022	WP (C) - 6048/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 6	14492 /2022	16.03.2 022	WP (C) - 6047/2 022	S M SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 7	14493 /2022	16.03.2 022	WP (C) - 6045/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 8	14494 /2022	16.03.2 022	WP (C) - 5719/2 022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)
2 2 9	14495 /2022	16.03.2 022	WP (C) - 5717/2 022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 12)

2 3 0	14496 /2022	16.03.2 022	WP (C) - 5716/2 022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		(S ea t No - 12)
2 3 1	14497 /2022	16.03.2 022	WP (C) - 5715/2 022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		(S ea t No - 12)
2 3 2	14498 /2022	16.03.2 022	WP (C) - 5714/2 022	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		(S ea t No - 12)
2 3 3	14499 /2022	16.03.2 022	WP (C) - 6662/2 022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		(S ea t No - 12)
2 3 4	14500 /2022	16.03.2 022	WP (C) - 6662/2 022	M. DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		(S ea t No - 12)
2 3 5	14501 /2022	16.03.2 022	RSA- 89/200 7	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2022- 03-03		(S ea t No - 12)
2 3 6	14502 /2022	16.03.2 022	ABLAPL - 16606/ 2021	CHHABI RANA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15		(S ea t No - 12)
2 3 7	14503 /2022	16.03.2 022	ARBA- 15/200 4	M.R.MALLA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-15		(S ea t No - 12)

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2 3 8	14504 /2022	16.03.2 022	ARBA- 15/200 4	B.K.DAS	C.O.	COURT NO. 22	Order Dtd. 2022- 03-15			(S ea t No - 12)
2 3 9	14505 /2022	16.03.2 022	WP (C) - 6350/2 022	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15	WRIT BRANC H-7		(S ea t No - 15)
2 4 0	14506 /2022	16.03.2 022	ABLAPL - 5169/2 020	P.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 15)
2 4 1	14507 /2022	16.03.2 022	BLAPL- 457/20 22	M. R. DASH	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 15)
2 4 2	14508 /2022	16.03.2 022	BLAPL- 1113/2 022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15			(S ea t No - 15)
2 4 3	14509 /2022	16.03.2 022	ABLAPL - 5170/2 020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 15)
2 4 4	14510 /2022	16.03.2 022	BLAPL- 516/20 22	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 15)
2	14511	16.03.2	BLAPL-	R. DAS	C.O.	COURT	Order Dtd. 2022-			(S

45	/2022	022	1200/2022			NO. 11	03-15			eat No - 15)
246	14512/2022	16.03.2022	BLAPL-1616/2022	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 15)
247	14513/2022	16.03.2022	BLAPL-356/2022	LAMBODAR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 15)
248	14514/2022	16.03.2022	ABLAPL - 5175/2020	A.B.MALLI CK	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No - 15)
249	14515/2022	16.03.2022	BLAPL-271/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 15)
250	14516/2022	16.03.2022	BLAPL-1119/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 15)
251	14517/2022	16.03.2022	ABLAPL - 5181/2020	ARUN KUMAR BUDHIA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 15)
252	14518/2022	16.03.2022	BLAPL-1129/2022	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No -

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253	14519/2022	16.03.2022	ABLAPL - 1813/2020	BISWARANJAN DALAI	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No - 15)
254	14520/2022	16.03.2022	BLAPL-404/2022	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 15)
255	14521/2022	16.03.2022	BLAPL-346/2022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 15)
256	14522/2022	16.03.2022	BLAPL-1218/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 15)
257	14523/2022	16.03.2022	ABLAPL - 1323/2020	A.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No - 15)
258	14524/2022	16.03.2022	BLAPL-1603/2022	SRIKANT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 15)
259	14525/2022	16.03.2022	BLAPL-757/2022	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(Seat No - 15)
26	14526/2022	16.03.2022	ABLAPL -	B.K.LENKA	C.O.	COURT NO.	Order Dtd. 2022-03-15			(Seat

0			3381/2020			17				t No - 15)
261	14527/2022	16.03.2022	BLAPL-1104/2022	P. K. DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(S ea t No - 15)
262	14528/2022	16.03.2022	BLAPL-801/2022	M. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(S ea t No - 15)
263	14529/2022	16.03.2022	ABLAPL - 3854/2020	S.C.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(S ea t No - 15)
264	14530/2022	16.03.2022	BLAPL-610/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(S ea t No - 15)
265	14531/2022	16.03.2022	BLAPL-1094/2022	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(S ea t No - 15)
266	14532/2022	16.03.2022	ABLAPL - 4941/2020	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(S ea t No - 15)
267	14533/2022	16.03.2022	ABLAPL - 5032/2020	S.R. TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(S ea t No - 15)

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268	14534/2022	16.03.2022	ABLAPL - 5051/2020	A.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 15)
269	14535/2022	16.03.2022	BLAPL-10684/2021	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 15)
270	14536/2022	16.03.2022	ABLAPL - 5056/2020	P.R.MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 15)
271	14537/2022	16.03.2022	BLAPL-11602/2021	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-15		CRIMINAL MISC-1	(Seat No - 8)
272	14538/2022	16.03.2022	CRLMP-373/2022	AJAYA KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 8)
273	14539/2022	16.03.2022	BLAPL-11462/2021	SAILENDRA BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 8)
274	14540/2022	16.03.2022	BLAPL-11047/2021	B. P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 8)
275	14541/2022	16.03.2022	CRLMP-357/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 8)
2	14542	16.03.2022	BLAPL-	CHHABI	C.O.	COURT	Order Dtd. 2022-		CRIMI	(S

76	/2022	022	9903/2021	RANA		NO. 12	03-15		NAL MISC-3	eat No - 9)
277	14543/2022	16.03.2022	CRLMP-385/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 9)
278	14544/2022	16.03.2022	BLAPL-10611/2021	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 9)
279	14545/2022	16.03.2022	CRLMP-312/2022	B.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-11			(Seat No - 9)
280	14546/2022	16.03.2022	ABLAPL - 10151/2019	B. D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No - 9)
281	14547/2022	16.03.2022	CRLMP-352/2022	C.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-15			(Seat No - 9)
282	14548/2022	16.03.2022	TRP (C) - 16/2022	BIJAY KUMAR DALEI	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 9)
283	14549/2022	16.03.2022	ABLAPL - 5057/2020	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15			(Seat No - 9)
284	14550/2022	16.03.2022	ABLAPL - 5071/2020	P.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2022-03-15			(Seat No - 9)

285	14551/2022	16.03.2022	ABLAPL - 5074/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2022-03-15			(Seat No - 9)
286	14552/2022	16.03.2022	ABLAPL - 5076/2020	P.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2022-03-15		CRIMINAL MISC-1	(Seat No - 7)
287	14553/2022	16.03.2022	ABLAPL - 5089/2020	R.K.MALLI CK	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
288	14554/2022	16.03.2022	ABLAPL - 5095/2020	T.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
289	14555/2022	16.03.2022	ABLAPL - 5097/2020	H.K.MOHAN TA	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
290	14556/2022	16.03.2022	ABLAPL - 5099/2020	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
291	14557/2022	16.03.2022	ABLAPL - 5101/2020	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
292	14558/2022	16.03.2022	ABLAPL - 5103/2020	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
293	14559/2022	16.03.2022	ABLAPL - 5119/2020	J.R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No -)

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2 9 4	14560 /2022	16.03.2 022	ABLAPL - 5127/2 020	S.BARIK	C.O.	COURT NO. 8	Order Dtd. 2022- 03-15			(S ea t No - 7)
2 9 5	14561 /2022	16.03.2 022	ABLAPL - 5130/2 020	N.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2022- 03-15		CRIMI NAL MISC- 3	(S ea t No - 9)
2 9 6	14562 /2022	16.03.2 022	ABLAPL - 5152/2 020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
2 9 7	14563 /2022	16.03.2 022	ABLAPL - 5153/2 020	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
2 9 8	14564 /2022	16.03.2 022	ABLAPL - 5162/2 020	SAMBEET PATTANAYA K	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
2 9 9	14565 /2022	16.03.2 022	ABLAPL - 5163/2 020	PRADEEPTA KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
3 0 0	14566 /2022	16.03.2 022	ABLAPL - 5158/2 020	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
3 0 1	14567 /2022	16.03.2 022	ABLAPL - 5161/2 020	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
3 0 2	14568 /2022	16.03.2 022	ABLAPL - 5165/2 020	M.R.DASH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No

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3 0 3	14569 /2022	16.03.2 022	ABLAPL - 5166/2 020	B.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
3 0 4	14570 /2022	16.03.2 022	ABLAPL - 5168/2 020	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
3 0 5	14571 /2022	16.03.2 022	WP (C) - 6437/2 022	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 9)
3 0 6	14572 /2022	16.03.2 022	WP (C) - 6350/2 022	M NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15		WRIT BRANC H-7	(S ea t No - 15)
3 0 7	14573 /2022	16.03.2 022	WP (C) - 3878/2 022	ARTATRANA NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022- 03-14			(S ea t No - 15)
3 0 8	14574 /2022	16.03.2 022	WP (C) - 3881/2 022	ARTATRANA NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022- 03-14			(S ea t No - 15)
3 0 9	14575 /2022	16.03.2 022	RFA- 98/200 4	LAKHMAN MISHRA	GENE RAL		Order Dtd. 2004- 08-27		FIRST APPEA L	(S ea t No - 1)
3 1 0	14576 /2022	16.03.2 022	ABLAPL - 2504/2 021	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-10			(S ea t No - 1)

3 1 1	14577 /2022	16.03.2 022	ABLAPL - 2500/2 021	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-10			(S ea t No - 1)
3 1 2	14578 /2022	16.03.2 022	BLAPL- 4103/2 021	D.K.MALLI CK	C.O.	COURT NO. 6	Order Dtd. 2022- 03-11			(S ea t No - 1)
3 1 3	14579 /2022	16.03.2 022	ABLAPL - 5146/2 020	MANOJ KUMAR AGRAWALLA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 1 4	14580 /2022	16.03.2 022	ABLAPL - 5145/2 020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 1 5	14581 /2022	16.03.2 022	ABLAPL - 5052/2 020	ASHOK KU SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 1 6	14582 /2022	16.03.2 022	ABLAPL - 5025/2 020	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-14			(S ea t No - 1)
3 1 7	14583 /2022	16.03.2 022	RSA- 188/20 10	R.K.MOHAP ATRA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15		SECON D APPEA L	(S ea t No - 6)
3 1 8	14584 /2022	16.03.2 022	WP (C) - 39996/ 2021	J.K.MISHR A 2	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 1 9	14585 /2022	16.03.2 022	CRLA- 713/20 21	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - -)

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3 2 0	14586 /2022	16.03.2 022	CRLA- 415/20 21	RAHUL SETHI	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 1	14587 /2022	16.03.2 022	CRLA- 410/20 21	SASANKA S. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 2	14588 /2022	16.03.2 022	CRLA- 268/20 21	R.K.MOHAB HOI	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 3	14589 /2022	16.03.2 022	WPC (OA C) - 1613/2 016	R.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 4	14590 /2022	16.03.2 022	CRLA- 27/202 2	B.B. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 5	14591 /2022	16.03.2 022	WPC (OA C) - 1615/2 016	R.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 6	14592 /2022	16.03.2 022	WPC (OA C) - 1614/2 016	R.K.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 2 7	14593 /2022	16.03.2 022	WA- 230/20 09	N.R.BEHER A	GENE RAL		Order Dtd. 2022- 02-16			(S ea t No - 6)
3 2 8	14594 /2022	16.03.2 022	BLAPL- 7830/2 021	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No

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3 2 9	14595 /2022	16.03.2 022	WP (C) - 4051/2 020	N.R.BEHER A	GENE RAL		Order Dtd. 2020- 02-18Judgement Dtd. 2020-02-18,			(S ea t No - 6)
3 3 0	14596 /2022	16.03.2 022	CRLMC- 2272/2 021	R.K.MOHAB HOI	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15		CRMIN AL MISC- 2	(S ea t No - 13)
3 3 1	14597 /2022	16.03.2 022	BLAPL- 10519/ 2021	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 03-11			(S ea t No - 13)
3 3 2	14598 /2022	16.03.2 022	BLAPL- 1470/2 022	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022- 03-11			(S ea t No - 13)
3 3 3	14599 /2022	16.03.2 022	ABLAPL - 2318/2 020	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 13)
3 3 4	14600 /2022	16.03.2 022	CRLREV - 618/20 18	I.PANDA	C.O.	COURT NO. 10	Order Dtd. 2022- 03-15		CRIMI NAL REVIS ION	(S ea t No - 2)
3 3 5	14601 /2022	16.03.2 022	WP (C) - 3425/2 022	HARIHAR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
3 3 6	14602 /2022	16.03.2 022	WP (C) - 29/202 2	SUVENDU BARIK	C.O.	COURT NO. 22	Order Dtd. 2022- 03-15			(S ea t No - -

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337	14603/2022	16.03.2022	WP (C) - 25805/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-09			(Seat No - 2)
338	14604/2022	16.03.2022	WPC (OA C) - 1066/2018	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-15			(Seat No - 2)
339	14605/2022	16.03.2022	WPC (OA C) - 1065/2018	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-15			(Seat No - 2)
340	14606/2022	16.03.2022	CRLA- 778/2021	P.K.DASH	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 2)
341	14607/2022	16.03.2022	WPC (OA C) - 1064/2018	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 2)
342	14608/2022	16.03.2022	CRLA- 775/2021	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 2)
343	14609/2022	16.03.2022	WPC (OA C) - 1062/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 2)
344	14610/2022	16.03.2022	BLAPL- 6827/2021	PURNA CHANDRA BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-15			(Seat No - 2)
345	14611/2022	16.03.2022	WPC (OA C) - 1061/2018	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No - 2)

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3 4 6	14612 /2022	16.03.2 022	WPC (OA C)- 1612/2 016	R. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 2)
3 4 7	14613 /2022	16.03.2 022	BLAPL- 9133/2 021	S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15		CRIMI NAL MISC- 3	(S ea t No - 3)
3 4 8	14614 /2022	16.03.2 022	WPC (OA C)- 1611/2 016	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 3)
3 4 9	14615 /2022	16.03.2 022	CRLMC- 2845/2 021	R.K.MOHAB HOI	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15		CRIMI NAL MISC- 1	(S ea t No - 7)
3 5 0	14616 /2022	16.03.2 022	BLAPL- 1375/2 021	R. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 03-16			(S ea t No - 7)
3 5 1	14617 /2022	16.03.2 022	CRLMP- 181/20 22	P.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2022- 03-15			(S ea t No - 7)
3 5 2	14618 /2022	16.03.2 022	WPC (OA C)- 2562/2 013	P.C.BEHER A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-09			(S ea t No - 7)
3 5 3	14619 /2022	16.03.2 022	WP (C) - 1910/2 022	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 7)
3 5 4	14620 /2022	16.03.2 022	WP (C) - 30864/ 2020	BINOD KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t

										No - 7)
355	14621/2022	16.03.2022	WP (C) - 277/2022	K. C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No - 7)
356	14622/2022	16.03.2022	CRLA-13/2022	K.C. LENKA	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 7)
357	14623/2022	16.03.2022	WP (C) - 15418/2016	MR. J. K. MI SHRA-2	C.O.	COURT NO. 1	Order Dtd. 2022-03-15	WRIT BRANCH (DIVISION BENCH)		(Seat No - 11)
358	14624/2022	16.03.2022	MATA-40/2020	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-14	FIRST APPEAL		(Seat No - 1)
359	14625/2022	16.03.2022	WP (C) - 6758/2022	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-15	WRIT BRANCH (DIVISION BENCH)		(Seat No - 12)
360	14626/2022	16.03.2022	CRLA-178/2016	MISS. BIJAY LAXMI TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2022-03-15	CRIMINAL APPEAL		(Seat No - 4)
361	14627/2022	16.03.2022	CRLA-14/2022	K. C. LENKA	C.O.	COURT NO. 6	Order Dtd. 2022-03-15			(Seat No - 4)
362	14628/2022	16.03.2022	CRLA-288/2021	B. R. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15	CRIMINAL APPEAL		(Seat No - 1)

3 6 3	14629 /2022	16.03.2 022	CRLA- 15/202 2	K. C. LENKA	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 6 4	14630 /2022	16.03.2 022	CRLA- 16/202 2	K. C. LENKA	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 6 5	14631 /2022	16.03.2 022	CRLA- 230/20 19	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-15		CRIMI NAL APPEA L	(S ea t No - 6)
3 6 6	14632 /2022	16.03.2 022	CRLA- 615/20 21	JAYDIP SAHU	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15			(S ea t No - 6)
3 6 7	14633 /2022	16.03.2 022	WP (C) - 4924/2 022	MITHUN DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 6)
3 6 8	14634 /2022	16.03.2 022	CRLA- 154/20 22	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 6)
3 6 9	14635 /2022	16.03.2 022	WP (C) - 4454/2 022	MITHUN DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 6)
3 7 0	14636 /2022	16.03.2 022	WP (C) - 6269/2 022	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		WRIT BRANC H-5	(S ea t No - 21)
3 7 1	14637 /2022	16.03.2 022	MATA- 97/202 0	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-15		FIRST APPEA L	(S ea t No

										- 1)
3 7 2	14638 /2022	16.03.2 022	WP (C) - 34663/ 2021	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 2)
3 7 3	14639 /2022	16.03.2 022	CONTC (CPC) - 220/20 19	P.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15		OA Branc h	(S ea t No - 1)
3 7 4	14640 /2022	16.03.2 022	CONTC (CPC) - 19/201 9	A.K.PARID A	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 7 5	14641 /2022	16.03.2 022	CONTC (CP) - 398/20 18	S.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 7 6	14642 /2022	16.03.2 022	CONTC (CP) - 399/20 17	S.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 7 7	14643 /2022	16.03.2 022	CONTC (CP) - 404/20 17	S.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 7 8	14644 /2022	16.03.2 022	CONTC (CP) - 405/20 17	S.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 1)
3 7 9	14645 /2022	16.03.2 022	CONTC (CP) - 457/20 17	S.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 1)
3 8	14646 /2022	16.03.2 022	ABLAPL -	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15			(S ea

0			4005/2020							t No - 1)
381	14647/2022	16.03.2022	WP (C) - 6014/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(S ea t No - 6)
382	14648/2022	16.03.2022	WP (C) - 5987/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(S ea t No - 1)
383	14649/2022	16.03.2022	WP (C) - 5988/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(S ea t No - 1)
384	14650/2022	16.03.2022	CRLMC-4509/2011	S.C. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(S ea t No - 1)
385	14651/2022	16.03.2022	WP (C) - 5989/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(S ea t No - 1)
386	14652/2022	16.03.2022	WP (C) - 5985/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(S ea t No - 1)
387	14653/2022	16.03.2022	WP (C) - 5983/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(S ea t No - 1)
388	14654/2022	16.03.2022	CRLMC-4510/2011	S.C. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(S ea t No - 1)
3	14655	16.03.2022	WP (C) -	D. NAYAK	C.O.	COURT	Order Dtd. 2022-		WRIT	(S

89	/2022	022	5981/2022			NO. 1	03-14		BRANCH-1	Seat No - 1)
390	14656/2022	16.03.2022	WP (C) - 5980/2022	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(Seat No - 1)
391	14657/2022	16.03.2022	CRLMC-4511/2011	S.C.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 1)
392	14658/2022	16.03.2022	WP (C) - 2627/2022	HEMANTA KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 1)
393	14659/2022	16.03.2022	WP (C) - 6012/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(Seat No - 6)
394	14660/2022	16.03.2022	WP (C) - 4578/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-19		WRIT BRANCH-8	(Seat No - 41)
395	14661/2022	16.03.2022	WP (C) - 6574/2022	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(Seat No - 7)
396	14662/2022	16.03.2022	WP (C) - 6009/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(Seat No - 6)
397	14663/2022	16.03.2022	CMP-342/2016	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2022-03-11			(Seat No -)

										6)
398	14664/2022	16.03.2022	WP (C) - 6006/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(Seat No - 6)
399	14665/2022	16.03.2022	CMP-342/2016	R. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-03-11			(Seat No - 6)
400	14666/2022	16.03.2022	WP (C) - 6004/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(Seat No - 6)
401	14667/2022	16.03.2022	CMP-300/2020	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-14			(Seat No - 6)
402	14668/2022	16.03.2022	WP (C) - 6003/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-2	(Seat No - 6)
403	14669/2022	16.03.2022	CMP-93/2016	DILLIP SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-11			(Seat No - 6)
404	14670/2022	16.03.2022	WP (C) - 6000/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(Seat No - 1)
405	14671/2022	16.03.2022	CRLMC-401/2022	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-14			(Seat No - 1)
406	14672/2022	16.03.2022	WP (C) - 5999/2022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		WRIT BRANCH-1	(Seat No - 1)

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4 0 7	14673 /2022	16.03.2 022	CRLMC- 2375/2 021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14			(S ea t No - 1)
4 0 8	14674 /2022	16.03.2 022	WP (C) - 5997/2 022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14	WRIT BRANC H-1		(S ea t No - 1)
4 0 9	14675 /2022	16.03.2 022	CRLMC- 385/20 21	K. K. JENA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14			(S ea t No - 1)
4 1 0	14676 /2022	16.03.2 022	CRLMC- 5004/2 014	G.C.SWAIN	GENE RAL		Order Dtd. 2014- 10- 17Petition,Annexu re,	CRIMI NAL MISC- 3		(S ea t No - 3)
4 1 1	14677 /2022	16.03.2 022	WP (C) - 5995/2 022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14	WRIT BRANC H-1		(S ea t No - 1)
4 1 2	14678 /2022	16.03.2 022	CRLMC- 385/20 21	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14			(S ea t No - 1)
4 1 3	14679 /2022	16.03.2 022	CRLMC- 1400/2 021	S. ROUT	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14			(S ea t No - 1)
4 1 4	14680 /2022	16.03.2 022	WP (C) - 5993/2 022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14	WRIT BRANC H-1		(S ea t No - 1)
4 1 5	14681 /2022	16.03.2 022	CRLMC- 2393/2 021	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14			(S ea t

										No - 1)
4 1 6	14682 /2022	16.03.2 022	WP (C) - 5991/2 022	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		WRIT BRANC H-1	(S ea t No - 1)
4 1 7	14683 /2022	16.03.2 022	CRLMC- 2755/2 021	G. JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2022- 03-14			(S ea t No - 1)
4 1 8	14684 /2022	16.03.2 022	CRLMC- 2217/2 021	P. K. JENA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14		CRMIN AL MISC- 2	(S ea t No - 13)
4 1 9	14685 /2022	16.03.2 022	CRLMC- 2622/2 021	L.D. SAHOO-A	C.O.	COURT NO. 11	Order Dtd. 2022- 03-14		CRIMI NAL MISC- 3	(S ea t No - 12)
4 2 0	14686 /2022	16.03.2 022	WP (C) - 6090/2 022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No - 12)
4 2 1	14687 /2022	16.03.2 022	BLAPL- 4255/2 021	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-10			(S ea t No - 12)
4 2 2	14688 /2022	16.03.2 022	BLAPL- 7328/2 020	S.C. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-14			(S ea t No - 12)
4 2 3	14689 /2022	16.03.2 022	BLAPL- 9000/2 020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022- 03-14			(S ea t

										No - 12)
4 2 4	14690 /2022	16.03.2 022	BLAPL- 6482/2 020	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2022- 03-14			(S ea t No - 12)
4 2 5	14691 /2022	16.03.2 022	WP (C) - 5814/2 022	N R BEHERA	GENE RAL		Order Dtd. 2022- 03-03			(S ea t No - 12)
4 2 6	14692 /2022	16.03.2 022	BLAPL- 90/202 1	B.N.SAHU	C.O.	COURT NO. 25	Order Dtd. 2022- 03-14			(S ea t No - 12)
4 2 7	14693 /2022	16.03.2 022	BLAPL- 9167/2 020	H.N.MOHAP ATRA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-14			(S ea t No - 12)
4 2 8	14694 /2022	16.03.2 022	BLAPL- 7808/2 020	D.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022- 03-14		CRIMI NAL MISC- 3	(S ea t No - 9)
4 2 9	14695 /2022	16.03.2 022	WP (C) - 5818/2 022	N R BEHERA	GENE RAL		Order Dtd. 2022- 03-03			(S ea t No - 9)
4 3 0	14696 /2022	16.03.2 022	BLAPL- 5167/2 021	S.S.BISWA L	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14			(S ea t No - 9)
4 3 1	14697 /2022	16.03.2 022	WP (C) - 15654/ 2016	R.K.MOHAP ATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-14		WRIT BRANC H-8	(S ea t

										No - 43)
4 3 2	14698 /2022	16.03.2 022	WP (C) - 5819/2 022	N R BEHERA	GENE RAL		Order Dtd. 2022- 03-03			(S ea t No - 43)
4 3 3	14699 /2022	16.03.2 022	WP (C) - 5820/2 022	S S MOHAPATRA	GENE RAL		Order Dtd. 2022- 03-03	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)	
4 3 4	14700 /2022	16.03.2 022	WP (C) - 5817/2 022	S S MOHAPATRA	GENE RAL		Order Dtd. 2022- 03-03	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)	
4 3 5	14701 /2022	16.03.2 022	WP (C) - 5815/2 022	S S MOHAPATRA	GENE RAL		Order Dtd. 2022- 03-03	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)	
4 3 6	14702 /2022	16.03.2 022	WP (C) - 5004/2 022	R.C.MALLI CK	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 6)	
4 3 7	14703 /2022	16.03.2 022	WP (C) - 4464/2 005	A.K.PARID A	GENE RAL		Order Dtd. 2022- 01-27		(S ea t No - 10 6)	
4 3 8	14704 /2022	16.03.2 022	WP (C) - 19950/ 2018	DEBASIS MISHRA	GENE RAL		Order Dtd. 2018- 12-20		(S ea t No - 10 6)	

4 3 9	14705 /2022	16.03.2 022	WP (C) - 13572/ 2014	B K DAS	GENE RAL		Order Dtd. 2015- 01- 29Petition,Annexu re,		WRIT BRANC H-9	(S ea t No - 49)
4 4 0	14706 /2022	16.03.2 022	WP (C) - 2976/2 022	JNANA RANJAN KAR	GENE RAL		Order Dtd. 2022- 03-14			(S ea t No - 49)
4 4 1	14707 /2022	16.03.2 022	WP (C) - 23241/ 2013	B K DAS	GENE RAL		Order Dtd. 2013- 11- 27Petition,Annexu re,		WRIT BRANC H-7	(S ea t No - 18)
4 4 2	14708 /2022	16.03.2 022	WPC (OA C) - 2994/2 011	G.C.BARIK	GENE RAL		Order Dtd. 2022- 02-14			(S ea t No - 18)
4 4 3	14709 /2022	16.03.2 022	WP (C) - 24808/ 2013	J K PANI	GENE RAL		Judgement Dtd. 2022-03-04			(S ea t No - 18)
4 4 4	14710 /2022	16.03.2 022	CMP- 109/20 22	L.K.NAYAK	GENE RAL		Order Dtd. 2022- 03-09			(S ea t No - 18)
4 4 5	14711 /2022	16.03.2 022	WPC (OA C) - 234/20 11	UMAKANTA CHHOTRAY	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 18)
4 4 6	14712 /2022	16.03.2 022	WP (C) - 28772/ 2021	B.K.PANDA	GENE RAL		Order Dtd. 2022- 02-17			(S ea t No - 18)

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4 4 7	14713 /2022	16.03.2 022	WPC (OA C) - 233/20 11	UMAKANTA CHHOTRAY	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 18)
4 4 8	14714 /2022	16.03.2 022	WP (C) - 31373/ 2021	R K MAHABHOI	GENE RAL		Order Dtd. 2021- 10-05			(S ea t No - 18)
4 4 9	14715 /2022	16.03.2 022	SA- 85/199 2	L.D.MOHAN TY	GENE RAL		Order Dtd. 2022- 03-07			(S ea t No - 18)
4 5 0	14716 /2022	16.03.2 022	BLAPL- 7988/2 021	B. N. SAHU	C.O.	COURT NO. 12	Order Dtd. 2022- 03-15			(S ea t No - 18)
4 5 1	14717 /2022	16.03.2 022	CRLA- 34/200 2	D J NAYAK	GENE RAL		Judgement Dtd. 2021-07-23			(S ea t No - 18)
4 5 2	14718 /2022	16.03.2 022	BLAPL- 8316/2 021	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2022- 03-10			(S ea t No - 18)
4 5 3	14719 /2022	16.03.2 022	OJC- 9668/2 000	B.K.NAYAK	GENE RAL		Entire Order		WRIT BRANC H-3	(S ea t No - 28)
4	14720	16.03.2	SA-	B.K.PANDA	GENE		Judgement Dtd.			(S

54	/2022	022	416/1999		RAL		2022-03-07			eat No - 28)
455	14721/2022	16.03.2022	OJC-9668/2000	M.R.BARIK	GENERAL		Order Dtd. 2016-03-14		WRIT BRANCH-3	(Seat No - 28)
456	14722/2022	16.03.2022	MACA-79/2015	G JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Seat No - 1)
457	14723/2022	16.03.2022	MACA-80/2015	G JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Seat No - 1)
458	14724/2022	16.03.2022	CRLREV - 393/1994	J.J.PARIDA	GENERAL		Order Dtd. 1994-12-05			(Seat No - 1)
459	14725/2022	16.03.2022	MACA-84/2015	G JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Seat No - 1)
460	14726/2022	16.03.2022	ARBP-14/2020	RAJAT DAS	GENERAL		Order Dtd. 2022-03-11			(Seat No - 1)
461	14727/2022	16.03.2022	MACA-78/2015	G JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Seat No - 1)
462	14728/2022	16.03.2022	MACA-82/2015	G JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Seat No - 1)

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463	14729/2022	16.03.2022	MACA-81/2015	G JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Seat No - 1)
464	14730/2022	16.03.2022	WPC (OA C) - 688/2013	B C PANDA	GENERAL		Order Dtd. 2022-02-28			(Seat No - 1)
465	14731/2022	16.03.2022	WP (C) - 3514/2010	K C PANDA	GENERAL		Order Dtd. 2021-08-17			(Seat No - 1)
466	14732/2022	16.03.2022	BLAPL-1951/2019	B BEHERA	GENERAL		Order Dtd. 2019-09-11			(Seat No - 1)
467	14733/2022	16.03.2022	BLAPL-1063/2019	B BEHERA	GENERAL		Order Dtd. 2019-05-15		CRIMINAL MISC-3	(Seat No - 9)
468	14734/2022	16.03.2022	BLAPL-1057/2019	B BEHERA	GENERAL		Order Dtd. 2019-05-13		CRIMINAL MISC-3	(Seat No - 9)
469	14735/2022	16.03.2022	BLAPL-1050/2019	B BEHERA	GENERAL		Order Dtd. 2019-05-15		CRIMINAL MISC-3	(Seat No - 9)
470	14736/2022	16.03.2022	BLAPL-1953/2019	B BEHERA	GENERAL		Order Dtd. 2019-09-11			(Seat No - 9)
471	14737/2022	16.03.2022	BLAPL-10353/2019	LAXMIDHAR MOHANTY	GENERAL		Order Dtd. 2020-10-08			(Seat No - 9)

										No - 9)
472	14738/2022	16.03.2022	BLAPL-1739/2020	L MOHANTY	GENERAL		Order Dtd. 2021-09-20			(Seat No - 9)
473	14739/2022	16.03.2022	BLAPL-9553/2019	L MOHANTY	GENERAL		Order Dtd. 2020-03-20			(Seat No - 9)
474	14740/2022	16.03.2022	BLAPL-2890/2020	L MOHANTY	GENERAL		Order Dtd. 2020-03-21			(Seat No - 9)
475	14741/2022	16.03.2022	WP (C) - 12860/2015	S C SUNDARA	GENERAL		PetitionVakalatnama,		WRIT BRANCH-6	(Seat No - 16)
476	14742/2022	16.03.2022	WP (C) - 6865/2022	G ROUT	GENERAL		Order Dtd. 2022-03-16Petition,Annexure,			(Seat No - 16)
477	14743/2022	16.03.2022	WP (C) - 527/2012	S.N. PATTNAIK	GENERAL		Order Dtd. 2016-02-17		WRIT BRANCH-3	(Seat No - 13)
478	14744/2022	16.03.2022	WP (C) - 7246/2016	S.N. PATTNAIK	GENERAL		Final Order		WRIT BRANCH-10	(Seat No - 60)
479	14745/2022	16.03.2022	WP (C) - 3981/2022	M.MISHRA	GENERAL		Order Dtd. 2022-03-14			(Seat No

										- 60)
4 8 0	14746 /2022	16.03.2 022	WP (C) - 25008/ 2011	J.RATH	GENE RAL		Order Dtd. 2022- 03-11			(S ea t No - 60)
4 8 1	14747 /2022	16.03.2 022	WP (C) - 2033/2 022	RR DAS	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 60)
4 8 2	14748 /2022	16.03.2 022	OJC- 480/20 01	H.K.BHOL	GENE RAL		PetitionAnnexure, Counter,Final Order,		WRIT BRANC H-3	(S ea t No - 28)
4 8 3	14749 /2022	16.03.2 022	CMPAT- 4/1998	MADAN DAS	GENE RAL		Order Dtd. 1998- 03-27		CIVIL REVIS ION	(S ea t No - 3)
4 8 4	14750 /2022	16.03.2 022	ABLAPL - 3253/2 020	R. MOHANTY	GENE RAL		Order Dtd. 2020- 05-05			(S ea t No - 3)
4 8 5	14751 /2022	16.03.2 022	CMP- 405/20 19	S.MOHARAN A	GENE RAL		Order Dtd. 2019- 04-22		WRIT BRANC H-5	(S ea t No - 20)
4 8 6	14752 /2022	16.03.2 022	WP (C) - 4539/2 004	S. SHETY	GENE RAL		Order Dtd. 2020- 09-04		WRIT BRANC H-7	(S ea t No - 15)
4 8 7	14753 /2022	16.03.2 022	BLAPL- 7599/2 021	P. CHANDRA SEJPADA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16		CRIMI NAL MISC-	(S ea t

									3	No - 4)
488	14754/2022	16.03.2022	BLAPL-8452/2021	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-16			(Seat No - 4)
489	14755/2022	16.03.2022	OJC-13000/2000	JYOTI RANJAN SAHOO	GENERAL		Order Dtd. 2001-02-16		WRIT BRANCH-8	(Seat No - 42)
490	14756/2022	16.03.2022	BLAPL-8476/2021	S.BARIK	C.O.	COURT NO. 12	Order Dtd. 2022-03-16			(Seat No - 42)
491	14757/2022	16.03.2022	CRLMC-593/2022	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No - 42)
492	14758/2022	16.03.2022	CRLMC-593/2022	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No - 42)
493	14759/2022	16.03.2022	BLAPL-8476/2021	I. PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-03-16			(Seat No - 42)
494	14760/2022	16.03.2022	CRLA-313/2021	BISWAJIT DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14		CRIMINAL APPEAL	(Seat No - 1)
495	14761/2022	16.03.2022	CRLMP-453/2022	M.S.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 1)

										No - 1)
4 9 6	14762 /2022	16.03.2 022	BLAPL- 1182/2 022	A. K. SARANGI	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
4 9 7	14763 /2022	16.03.2 022	BLAPL- 1403/2 022	R. K. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
4 9 8	14764 /2022	16.03.2 022	BLAPL- 1406/2 022	B. P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)